

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**Company Petition IB/191/2021
U/s 9 of IBC, 2016**

IN THE MATTER OF:

Kalidindi Venkateswara Raju

...Operational Creditor

Vs

Hemarus Therapeutics Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. PCS Ms. Devangi for the Operational Creditor present. Ld. Counsel Mr. Satwik for the Corporate Debtor present.

Matter adjourned to 23.12.2022.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)